THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR **ORDER SHEET**

APPLICATION NO.: OA 207/2003

Applicant	(s)
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Laxman

Respondent (s) UOI & Others

Advocate for Applicant (s)	Advocate for Respondent (s)	
NOTES OF THE REGISTRY	TES OF THE REGISTRY ORDER OF THE TRIBUNAL	
NOTES OF THE REGISTRY	ORDER OF THE TRIBUNAL 9.5.2003 Mr. Shiv Kumar, Counsel for the applicant. The learned counsel for the applicant says that he may be permitted to withdraw this OA with liberty to file a fresh OA. Consequently, this OA is dismissed as withdrawn with liberty to the applicant of file a fresh OA.	
	(A.P. NAGRATH) MEMBER (A) VICE CHAIRMAN	
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X. A. C.		